

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4420  
ANSWERED ON:20.08.2010  
STRENGTHENING OF TRANSMISSION SYSTEM  
Sethi Shri Arjun Charan

**Will the Minister of POWER be pleased to state:**

- (a) whether there is an urgent need for strengthening the transmission networks in the country to keep pace with increase in power generation as well as power demand of different States and UTs due to rural electrification;
- (b) if so, whether the State Governments have requested the Union Government to provide more funds for the improvement of transmission system in the States;
- (c) if so, the details thereof along with the action taken by the Union Government thereon;
- (d) whether the State Government of Orissa has also requested the funding agencies like the Power Finance Corporation Limited and the Rural Electrification Corporation Limited to provide loans for the purpose; and
- (e) if so, the details thereof along with the action taken by these Public Sector Undertakings thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : As per the Electricity Act, 2003, planning and implementation of transmission system to cater to increase in generation capacity and projected demand of state as well as strengthening of existing transmission network within the state come under the purview of respective State Transmission Utilities/State Government. However, power evacuation system of Central generation projects and regional strengthening transmission schemes require for dispersal of power to identified beneficiary states are planned and implemented by POWERGRID, the Central Transmission Utility. This activity is carried out after firming up the generation project, and power evacuation as well as strengthening scheme is implemented matching with the commissioning of the respective generation project.

Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 573 projects covering electrification of about 1.18 lakh un-electrified villages and release of connections to about 2.46 crore Below Poverty Line (BPL) rural households have been sanctioned in the country, which are under implementation. As on 31.07.2010, 82,215 villages have been electrified and connections to 1.2 crore BPL rural households have been released. As per agreement under RGGVY, respective State Power Utilities are required to ensure 6-8 hours of electricity in the RGGVY network and build necessary upstream network system.

(d) & (e) : Orissa Power Transmission Corporation Limited (OPTCL) has been approaching Rural Electrification Corporation (REC) for sanctioning of Transmission Schemes. Details of schemes sanctioned by REC and the loan amount disbursed to them are as under :-

(Rs. in lakhs)

| Year | No. of schemes sanctioned | Loan amount sanctioned | Loan amount disbursed, so far |
|------|---------------------------|------------------------|-------------------------------|
|------|---------------------------|------------------------|-------------------------------|

|         |    |         |         |
|---------|----|---------|---------|
| 2005-06 | 03 | 4460.00 | 2932.54 |
|---------|----|---------|---------|

|         |    |         |         |
|---------|----|---------|---------|
| 2007-08 | 02 | 9883.06 | 5810.59 |
|---------|----|---------|---------|

|         |    |          |         |
|---------|----|----------|---------|
| 2008-09 | 08 | 23768.13 | 1807.97 |
|---------|----|----------|---------|

|         |    |          |     |
|---------|----|----------|-----|
| 2009-10 | 06 | 29593.91 | Nil |
|---------|----|----------|-----|

Total 19 67705.10 10551.10

Power Finance Corporation (PFC) has also sanctioned an amount of Rs.269 crore to Orissa for Transmission work during the XI Plan period, upto 31.03.2010.